

**HIGH COURT OF DELHI**  
**Shershah Road, New Delhi**

No. \_\_\_\_\_/DHC/Gaz./G-3/2023

Dated:

From:

The Registrar General,  
High Court of Delhi,  
New Delhi.

To,

The Director,  
National Judicial Academy,  
Bhadbhada Road, P.O. Suraj Nagar,  
Bhopal-462044 (M.P.)  
[Fax No.+91 755-2696904, Tel: 0755-2696766]

Sub: Nominations for Program No P-1351 at National Judicial Academy, Bhopal.

Sir,

In continuation to this Court's letters No. 5304/DHC/Gaz./G-3/2023 dated 14.07.2023 & No. 5600/DHC/Gaz./G-3/2023 dated 26.07.2023, on the above subject, I am directed to say that this Court has exempted Ms. Twinkle Wadhwa, ADJ, South-East District, Saket Courts, New Delhi from attending the program P-1351 "National Seminar on Stress Management" scheduled to be held on 05.08.2023 & 06.08.2023 at National Judicial Academy, Bhopal and in her place Mr. Alok Shukla, ADJ, Central District, Tis Hazari Courts, Delhi has been nominated for attending the said programme.

Yours Sincerely,

(Surender Pal)  
Deputy Registrar (Gaz.-IB)  
for Registrar General

5670-5671

No. \_\_\_\_\_/DHC/Gaz./G-3/2023

Dated: 01/8/2023

1. Copy along with copy of letter dated 01.07.2023 of the Director, National Judicial Academy, Bhopal may be forwarded to the Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi with the request to inform Mr. Alok Shukla, DHJS accordingly and to ask him to directly coordinate with National Judicial Academy regarding study material and other details of the programme
2. Copy forwarded to the Principal District & Sessions Judge, South-East District, Saket Courts, New Delhi with the request to inform Ms. Twinkle Wadhwa, DHJS accordingly.

(Vinay Sharma)  
Assistant Registrar (Gaz.-IB)

~~OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs), DELHI~~

No. 59160-59166 NJA/Trng/Gaz./2023

Dated, Delhi the 02 AUG 2023

Copy forwarded along with its enclosures to the following, for information and necessary action:-

- 1) Sh. Alok Shukla, ADJ, Central District, Tis Hazari Court, Delhi.
- 2) The Officer-In-Charge, Protocol Branch, Central District, Tis Hazari Court, Delhi.
- 3) The DDO, Accounts Branch, Tis Hazari Court, Delhi.
- 4) The P.S to Ld. Principal District & Sessions Judge (Hqs), Delhi.
- 5) The Website Committee, English/Hindi, Tis Hazari Court, Delhi.
- 6) The Layers for uploading the same.

(Kaveri Baweja)  
Officer In-charge (Judicial Branch)  
For Principal District & Sessions Judge (HQs)  
Delhi.

1237  
7-7-23

R.G.

# NATIONAL JUDICIAL ACADEMY INDIA

Justice A. P. Sahi  
Director

Ref.: NJA/Dir./Ac.Prog./2023-24/1450  
Dated: 1<sup>st</sup> July, 2023

Dear Chief Justice,

Sub: Regarding Nominations for the NJA Programmes for the Academic Year 2023-24  
from July, 2023 to May, 2024 [P-1348 to P-1408]

MS  
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The 8<sup>th</sup> meeting of the National Judicial Academic Council (NJAC) was held on 13.05.2023 through virtual mode. The NJA Annual Training Calendar for the Academic Year was proposed, discussed and finally approved for being adopted.

The Academic Calendar of NJA for 2023-24 has been designed in conformity with resolutions passed in the said NJAC meeting. The Chairperson of the NJA, the Hon'ble Chief Justice of India and Hon'ble members of the Governing Council and the General Body have also approved the Academic Calendar for NJA for the Academic Year 2023-24.

A copy of the approved Academic Calendar for the AY: 2023-24 is enclosed herewith. (Annexure-1). The detailed Calendar and joining instructions for the participants has been up-loaded on the NJA website for the AY: 2023-24. Nominations are required for the participation of High Court Judges as well as Judicial Officers for their respective programmes.

The NJA would be grateful if you could kindly nominate two (2) Justices / Judicial Officers, from your High Court for the regular programmes (except special events) to be held during July, 2023 to May, 2024 in the academic year 2023-24.

The Academy will be separately sending requests for nominations for Regional Conferences to be hosted by the concerned High Courts of specific region, CEELI programmes (SE-06, SE-08, SE-12 & SE-13), training of trainers programme (P-1403) and other special events only whereafter nominations would be needed.

You are also requested to consider nominations of participant judges/ judicial officers, to the extent possible, of those who have not earlier attended NJA programmes to facilitate sensitization of a broader component of our judicial family to the benefits of judicial training and education.

With warm regards,

Yours sincerely,

AP Sahi

(Justice A.P. Sahi)

DELHI HIGH COURT  
Gazette Branch

Hon'ble Mr. Justice Satish Chandra Sharma  
Chief Justice  
Delhi High Court  
New Delhi - 110003

Diary No. 2726  
Dated 11/7/23

58/R  
10-7/23

JR(6743-IB) Sy Regd u/s

11/7/23  
7.7.23

Copy to: 1. The Registrar General, Delhi High Court, Delhi.  
2. The Director (Academics), Delhi Judicial Academy, New Delhi - 110 078.

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